

ITEM NO.42

COURT NO.9

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO. 1156/2021

WE THE WOMEN OF INDIA

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

Date : 04-11-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Petitioner(s) Ms. Shobha Gupta, Sr. Adv.
Mr. Aditya Ranjan, AOR

For Respondent(s) Mrs. Aishwarya Bhati, A.S.G.
Mrs. Ruchi Kohli, Sr. Adv.
Mrs. Swarupama Chaturvedi, Sr. Adv.
Mr. Mukesh Kumar Maroria, AOR
Mrs. Suhasini Sen, Adv.
Mrs. Rekha Pandey, Adv.
Mrs. Nidhi Khanna, Adv.
Mrs. Swati Ghildiyal, Adv.
Mr. Tanmay Mehta, Adv.
Mr. Annirudh Sharma Ii, Adv.
Mr. Chinmayee Chandra, Adv.
Mr. Advitya Awasthi, Adv.
Mr. Ishaan Sharma, Adv.

Mr. Gurmeet Singh Makker, AOR

Mr. Manish Kumar, AOR
Mr. Divyansh Mishra, Adv.

St. of Gujarat Ms. Swati Ghildiyal, AOR
Ms. Deepanwita Priyanka, Adv.
Ms. Devyani Bhatt, Adv.
Mr. Prashant Bhagwati, Adv.

Mr. Nishe Rajen Shonker, AOR
Mrs. Anu K Joy, Adv.
Mr. Alim Anvar, Adv.

Mr. Bharat Bagla, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR

Mr. Anando Mukherjee, AOR

Mr. Sandeep Kumar Jha, AOR
Mr. Shiv Mangal Sharma, A.A.G.
Ms. Nidhi Jaswal, Adv.
Ms. Shalini Singh, Adv.
Mr. Saurabh Rajpal, Adv.

Mr. Manan Verma, AOR
Ms. Ayushi Hatwal, Adv.

Mr. K. M. Nataraj, A.S.G. (NP)
Mr. Mukesh Kumar Verma, Adv.
Mr. Mrinal Elkar Mazumdar, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Varun Chugh, Adv.
Mr. Tadimalla Bhaskar Gowtham, Adv.
Mr. Vatsal Joshi, Adv.
Mr. Shashwat Parihar, Adv.
Mr. Harish Pandey, Adv.
Ms. Priyadarshni Priya, Adv.
Kiran Bala Sahay, Adv.
Mr. Rajesh Singh Chauhan, Adv.
Mr. Piyush Beriwal, Adv.
Mr. Mukul Singh, Adv.
Mr. Vinayak Sharma, Adv.
Mr. Shreekant Neelappa Terdal, AOR

Mr. Aravindh S., AOR
Mr. Abbas B, Adv.
Mr. Akshay Gupta, Adv.

Mr. Zoheb Hossain, AOR
Mr. Satya Mitra, AOR

St. of Haryana

Mr. Lokesh Sinhal, Sr. AAG
Mr. Akshay Amritanshu, AOR
Ms. Himanshi Shakya, Adv.
Mr. Nikunj Gupta, Adv.
Ms. Drishti Saraf, Adv.
Ms. Pragya Upadhyay, Adv.

Ms. Swati Mishra, Adv.
Ms. Aakanksha, Adv.

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Ms. Nupur Kumar, AOR
Mr. Ambuj Tiwari, Adv.
Ms. Niharika Tanwar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. We have heard Ms. Shobha Gupta, learned Senior counsel appearing for the petitioner and learned Additional Solicitor General appearing for the 1st respondent-Union of India.
2. We have perused the provisions of the Protection of Women from Domestic Violence Act, 2005 (for short 'the Act') and the 2006, Rules made thereunder.
3. The prayers in the writ petition are essentially for implementation of the Act. The prayers are extracted herewith for immediate reference :

It is, therefore, most respectfully prayed that your Lordships may graciously be pleased to:-

- a) issue appropriate writ, order or direction to the respondents for adequate appointment, notification and establishment of Protection Officers, Service Providers and Shelter Homes as has been directed under the Protection of Women from Domestic Violence Act, 2005; and/ or;*
- b) pass an appropriate writ, order or direction to the respondents for proper enforcement and implementation of the provisions of sections 4 to 11 of the Protection of Women from Domestic Violence Act, 2005; and/ or;*
- c) pass an order or direction to the respondents for the initiation and strict and regular implementation of*

*the awareness campaigns related to crime against women;
and*

*d) pass such other order or orders which this Hon'ble
Court may deem fit and proper in the interest of
justice."*

4. Since the obligation for implementation of Act rests not only with the Union of India but also with respective State Governments, we deem it proper to issue notice to respondent Nos.4 to 38, being the respective States and Union Territories.

5. Learned Advocate on-Record for the petitioner to serve the standing counsel for the respective States and Union Territories through e-mail, a copy of the writ petition and significant orders made by this Court.

6. List on 02.12.2024.

(GEETA AHUJA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)